

13.00 hrs

Notifications under Foreign Exchange Bonds (Immunities and Exemptions) Act, 1991 and Foreign Exchange Regulations Act, 1973

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of Shri Dalbir Singh, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 5 of the Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act, 1991:-
 - (i) The India Development Bonds Scheme, 1991 published in Notification No. G.S.R. 597 (E) in Gazette of India dated the 21st September, 1991.
 - (ii) The India Development Bonds (Amendment) Scheme, 1991 published in Notification No. G.S.R. 636 (E) in Gazette of India dated the 22nd October, 1991.
- (2) A copy of Remittances in Foreign Exchange (Immunities) Scheme, 1991 (Hindi and English versions) published in Notification No. G.S.R. 594 (E) in Gazette of India dated the 20th September, 1991 under sub-section (3) of section 3 of the Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act, 1991.
- (3) A copy of the Foreign Exchange Regulation (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. S.O. 633 (E) in Gazette of India dated

the 24th September, 1991 under sub-section (3) of section 79 of the Foreign Exchange Regulation Act, 1973. [Placed in Library See No LT-749/91]

- (4) A copy of the Consolidated Report (Hindi and English versions) on the working of the Regional Rural Banks for the year ended the 31st March, 1990. [Placed in Library See No LT-750/91]
- (5) A copy each of the following Annual Reports (Hindi and English versions):-
 - (i) Report of the Nadia Gramin Bank, Nadia, for the year 1989-90 together with the Accounts and Auditor's Report thereon. [Placed in Library See No LT-751/91]
 - (ii) Report of the Langpi Dehangi Rural Bank, Diphu, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library See No LT-752/91]

Notifications under Finance Act, 1979

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, on behalf of Shri Rameshwar Thakur, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 41 of the Finance Act, 1979:-

- (i) G.S.R. 334 (E) published in Gazette of India dated the 9th July, 1991 together with an explanatory memorandum regarding exemption to His Excellency Dr. Nathan M. Shamuyarira, Minister of Foreign Affairs of Zimbabwe and two members of the delegation who visited India from the 5th to 11th July, 1991, from the